

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2011/810/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Shri Amir Uddin Ahmed,
District & Sessions Judge,
Karbi Anglong, Diphu.

Dated Guwahati the 19th February 2019.

Sub: **Casual leave.**

Ref:- Your letter No.DJKA/344/2019 dtd. 10.01.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 11.01.2019 along with station leave permission, with your allotted vehicle, at your own cost, w.e.f. the evening of 10.01.2019 till the morning of 17.01.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-119/2011/811 / dated 19.02.19

Copy to.

- ✓ 1. The Systems Analyst, Gauhati High Court.

19/2/19
JT. REGISTRAR (VIGILANCE)

Rd